

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(Civil) No.48/2022

FUTURE RETAIL LIMITED & ANR.

Petitioner(s)

VERSUS

RESERVE BANK OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION and IA No.11729/2022-GRANT OF INTERIM RELIEF and IA No.12262/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 01-02-2022 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MS. JUSTICE HIMA KOHLI

For Petitioner(s)

Mr. Harish Salve, Sr. Adv.
Mr. Mukul Rohatgi, Sr. Adv.
Mr. Darius Khambata, Sr. Adv.
Mr. K.V. Vishwanathan, Sr. Adv.
Mr. Raghav Shankar, Adv.
Mr. Ameet Naik, Adv.
Mr. Tushar Hathiramani, Adv.
Mr. Abhishek Kale, Adv.
Ms. Madhu Gadodia, Adv.
Mr. Harshvardhan Jha, Adv.
Mrs. Yugandhara Pawar Jha, AOR
Mr. Pankaj Patel, Adv.

For Respondent(s)

Mr. Rakesh Dwivedi, Sr. Adv.
Mr. Maneet Singh, Adv.
Mr. Shantanu Chaturvedi, Adv.
Ms. Nisha Chaturvedi, Adv.
Mr. Gautam Singh, Adv.
Mr. Manav Sharma, Adv.
Ms. Shatakshi Tripathi, Adv.
Mr. Krishna Kumar Singh, AOR

Mr. Gopal Sabramanium, Sr. Adv.
Mr. Ranjit Kumar, Sr. Adv.
Mr. Aspi Chinoy, Sr. Adv.
Mr. Gourab Banerji, Sr. Adv.
Mr. Amit Sibal, Sr. Adv.

Mr. Nakul Dewan, Sr. Adv.
Mr. Anand S. Pathak, Adv.
Mr. Amit K. Mishra, Adv.
Mr. Shashank Gautam, Adv.
Ms. Sreemoyee Deb, Adv.
Mr. Vijay Purohit, Adv.
Mr. Mohit Singh, Adv.
Mr. Promit Chatterjee, Adv.
Ms. Anubhuti Mishra, Adv.
Mr. Shivam Pandey, Adv.
Ms. Samridhi Hota, Adv.
Mr. Pratik Jhaveri, Adv.
Ms. Nikita Bangera, Adv.
Mr. Chetan Chawla, Adv.
Mr. Faizan Mithaiwala, Adv.
Ms. Didon Misri, Adv.
Mr. Vijayendra Pratap Singh, Adv.
Mr. Rachit Bahl, Adv.
Ms. Roopali Singh, Adv.
Mr. Abhijnan Jha, Adv.
Mr. Priyank Ladoia, Adv.
Mr. Tanmay Sharma, Adv.
Ms. Vanya Chhabra, Adv.
Mr. Arnab Ray, Adv.
Mr. Vedant Kapur, Adv.
Mr. Shaurya Mittal, Adv.
Mr. Abhisar Vidyarthi, Adv.
Mr. Pawan Bhushan, Adv.
Ms. Hima Lawrence, Adv.
Ms. Ujwala Uppaluri, Adv.
Mr. S.P. Mukherjee, Adv.
Mr. T.S. Sundaram, Adv.
Mr. Vinay Tripathi, Adv.
Mr. Aishvary Vikram, Adv.
Mr. Kaustubh Prakash, Adv.
Ms. Anushka Shah, Adv.
Ms. Neelu Mohan, Adv.

UPON hearing the counsel the Court made the following
O R D E R

The Court is convened through Video Conferencing.

We have heard Mr. Harish Salve, learned Senior counsel appearing for the petitioners and Mr. Rakesh Dwivedi, learned Senior counsel appearing for Respondent Nos. 2 to 28 for some time.

Learned Advocate-on-Record appearing for the petitioners is directed to serve a copy of this Writ Petition upon the Reserve Bank of India immediately.

Learned Senior counsel appearing for Respondent Nos. 2 to 28 is directed to file affidavit in the matter.

List the matter on 3-2-2022.

(VISHAL ANAND)
ASTT. REGISTRAR-cum-PS

(R.S. NARAYANAN)
COURT MASTER (NSH)